GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3297

TO BE ANSWERED ON THE 21ST MARCH, 2023/ PHALGUNA 30, 1944 (SAKA)
UNDERTRIAL PRISONERS

3297. DR. A. CHELLAKUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of under-trial prisoners in each year since 2014;
- (b) the proportion of General, OBC, SC and ST communities among the undertrial prison population in each year since 2014;
- (c) the total number of custodial deaths of under-trial prisoners in each year since 2014; and
- (d) the proportion of General, OBC, SC and ST communities among the undertrial prisoners who died under custody in each year since 2014?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY KUMAR MISHRA)

(a): The National Crime Records Bureau (NCRB) compiles prison statistics reported to it by the States and Union Territories and publishes the same in its annual publication "Prison Statistics India". The latest published report is of the year 2021. The total number of under trial prisoners lodged in the jails of the country as on 31st December of 2014, 2015, 2016, 2017, 2018, 2019, 2020 and 2021 are as follows:

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Year	Number of under trial prisoners
2014	282879
2015	282076
2016	293058
2017	308718
2018	324141
2019	332916
2020	371848
2021	427165

(b): Caste-wise number of undertrial prisoners lodged in the jails of the country as on 31st December of 2014, 2015, 2016, 2017, 2018, 2019, 2020 and 2021 are as follows:

Year	Scheduled Caste	Scheduled Tribe	Other Backward	Others
			Classes	
2014	57045	31648	88448	105738
2015	61139	34999	88809	97129
2016	63405	34620	96914	98119
2017	61744	33390	97113	116471
2018	67218	35226	107755	87044
2019	69638	35222	114152	86347
2020	77716	39031	127736	101194
2021	90037	42211	151287	111878

(c) & (d): Specific data in this regard is not available centrally.
